

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Review Petition No.6 of 2016 in Appeal No.184 of 2013
And IA No.451 of 2016**

Dated: 22nd August, 2016

In the matter of :

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **21st October, 2016.**

Court Master

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